

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 139 OF 2020

M/s. Shrison Realtors

..... Petitioner

V e r s u s

State of Goa & anr.

..... Respondents

Mr. Pankaj Vernekar, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. P. Munj, Additional Government Advocate for the Respondent no. 1.

Mr. S. D. Padiyar, Advocate for the respondent no.1- Margao Municipal Council.

Coram :- M. S. SONAK &
DAMA SESHADRI NAIDU, JJ.

Date : 27th August, 2020

P.C.

1. At the request of Mr. Padiyar, the learned Counsel for the Margao Municipal Council, we post this matter on 02.09.2020. In case the Counsel wishes to file any reply, he may do so latest by Monday i.e. 31.08.2020 and serve an advance copy on the learned Counsel for the Petitioner.

2. Stand over to 2nd September, 2020.

DAMA SESHADRI NAIDU, J.

M. S. SONAK, J.

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